GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 584 TO BE ANSWERED ON 20TH JULY, 2022

TELECOM SERVICES RATES

584. SHRI RAVNEET SINGH BITTU:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the mobile phone and telecom services rates are expected to rise due to raising of tariff by the various telecom companies and if so, the details thereof;

(b) whether the total subscriber base of the major telecom companies in the country have come down in the last few months and if so, the details thereof along with the reasons therefor;

(c) whether the Government is taking any steps to help stabilize the telecom services rates and also improve the subscriber base of the various telecom companies in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) As per the existing tariff framework, tariff for telecommunication access services is under forbearance except for services such as National Roaming and Rural Fixed Line Services, mobile number portability charges and leased circuits. Subject to compliance to extant regulatory provisions, service providers are free to design and offer tariffs based on their understanding of the market situation and in their best commercial interest. Service providers have the flexibility to decide various tariff components including recharge value for different services areas of their operation. Tariffs are offered by service providers taking in to account several factors including input costs, level of competition and other commercial considerations.

	Total Subscriber (Wireline + Wireless)				
S.No.	Service	As on 31st	As on 28th	As on 31st	As on 30th
	Providers	Jan-22	Feb-22	Mar-22	Apr-22
1	Bharti	362,159,171	363,842,235	366,181,564	367,068,877
2	BSNL	121,606,573	121,445,838	121,250,990	120,819,216
3	Quadrant	228,494	247,116	266,799	271,426
4	Vodafone	265,658,704	264,151,463	261,347,210	259,799,359
	Idea				
5	MTNL	5,987,963	5,960,966	5,942,289	5,910,181
6	Reliance	183,529	179,343	177,468	174,921
	Com				
7	Tata	1,595,993	1,599,765	1,600,819	1,592,706
8	Reliance	412,034,669	408,618,791	410,166,502	412,180,471
	Jio				
	TOTAL	1169455096	1166045517	1166933641	1167817157

(b) The service provider wise total telephone subscribers (Wireless+Wireline) from January-22 to April 22 are as under:

(c) to (e) To address the issue of financial stress in the telecom sector, the Government has taken the following steps in September 2021:

i. Rationalization of Definition of Adjusted Gross Revenue.

ii. Moratorium/Deferment of up to four years in annual payments of dues arising out of the AGR judgment and spectrum purchased in past auctions.

iii. Option to the TSPs to pay the interest amount arising due to the said deferment of payment by way of equity.

iv. Rationalization of Interest rates and removal of Penalties for delayed payments of License Fee (LF)/Spectrum Usage Charge (SUC).

v. Reduction in BG requirements to 20% of the stipulated amount against License Fee (LF) and other similar Levies.

vi. Removal of levy of Spectrum Usage Charges (SUC) on the spectrum to be acquired in future auctions.

vii. For spectrum auctions held henceforth, Telecom Service Providers (TSPs) will not be required to submit Bank Guarantees (BGs) to securitize spectrum auction installment payments

viii. To encourage investment, 100% Foreign Direct Investment (FDI) under automatic route permitted in Telecom Sector.

These reforms are expected to promote healthy competition, protect interests of consumers, infuse liquidity, encourage investment and reduce regulatory burden on Telecom Service Providers (TSPs).
